

(b) if not, whether there is any proposal to cover this sub-division by providing a transposer at suitable location to cover the uncovered area?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Whereas there is no approved scheme at present to set up a TV transposer in Gunupur sub-division of Koraput district, it is the endeavour of the Government to provide TV service to uncovered areas as expeditiously as possible, dependent upon availability of funds.

Schemes Sanctioned for the Development of Tourism In Orissa

7424. SHRI ANADI CHARAN DAS: Will the Minister of TOURISM be pleased to state:

(a) the steps contemplated by Union Government to attract more tourists to Puri,

Konark and Jaipur (Biraja Khetra) in Orissa;

(b) the schemes sanctioned for the development of tourism in the above places during the last three years; and

(c) the amount sanctioned and spent thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The Development of Tourism is primarily the responsibility of the State Governments. However, the Central Departments for strengthening of tourist infrastructure in the country based on specific proposals, their merits, inter-se priorities and availability of funds.

During the last three years, no project/schemes was sanctioned by the Department at these places. However, during the Seventh Five Year Plan the amount sanctioned and released for the following schemes is given as under:

(Rs. in lakhs)

<i>Sl. No.</i>	<i>Name of project/scheme</i>	<i>Amount Sanc.</i>	<i>Amount released</i>
1	2	3	4
1.	Yatri Niwas at Konark	29.25	9.00
2.	Open Air Theatre at Konark	7.10	5.00
3.	Toilet Block near Sun Temple at Konark	3.49	3.49

Way-Side Amenities at Bhadrak in Orissa

7425. SHRI MANGARAJ MALLIK: Will the Minister of TOURISM be pleased to state:

(a) whether the Orissa Government has submitted schemes for Transit Lodge amenities at Bhadrak and (ii) Bhitarkanika Forest Transit Lodge and Chandbali both in Balasore district of Orissa and these schemes are still pending for approval by Union Gov-

ernment; and

(b) the latest position of the same and the time by which these schemes are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b). The Central Department of Tourism has already sanctioned Rs. 9.09 lakhs for Wayside Amenities at Bhadrak.

The State Government have sent a preliminary proposal for construction of a Forest Transit Lodge at Chandbali during the year 1990-91. Projects of the State for the year 1990-91 are yet to be discussed in detail with the State Tourism Department for prioritisation. Proposal for Bhitarkanika Forest Transit lodge has not been posed by the State Government.

[*Translation*]

Usha Rectifier Corporation Limited

7426. SHRI GOPAL PACHERWAL: Will the Minister of FINANCE be pleased to state:

(a) whether the promises on which Usha Rectifier Corporation Limited entered the capital market for acquiring Rs. 711 crores in October last have been fulfilled;

(b) if not, the action proposed to be taken by Government in this regard;

(c) whether a representation of an organisation viz., 'Small Investors Protection Front' against this company is under consideration of Government under M.R.T.P. Act; and

(d) if so, the action taken in this regard so far?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). In its Prospectus, the Company had indicated the implementation of 8,00,000 tonnes of Sponge Iron Project with a captive power unit and a pelletisation Plant. The company have informed the Government that they propose to implement only the 8,00,000 tonnes Sponge Iron Project at present and would defer the implementation of the other activities to a later date.

(c) and (d). A complaint under Section 36B(a) together with an application under Section 12A of the M.R.T.P. Act has been received by Monopolies and Restrictive Trade Practices Commission from Consumer Education and Research Society, Ahmedabad against Usha Rectifier Corporation Ltd. The Commission is looking into the matter

[*English*]

Profit/Loss Earned by North Malabar Grameen Bank and South Malabar Grameen Bank

7427. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FINANCE be pleased to state:

(a) the total accumulated loss/profits earned by the North Malabar Grameen Bank and the South Malabar Grameen Bank in Kerala as on 31 March, 1990;

(b) whether there are any proposals to open more branches of these banks; and

(c) if so, the details of the proposed locations?